

**GOVERNMENT OF INDIA  
MINORITY AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:48  
ANSWERED ON:19.11.2009  
FUNCTIONING OF WAKF BOARDS  
Naik Dr. Sanjeev Ganesh;Singh Shri Ganesh

**Will the Minister of MINORITY AFFAIRS be pleased to state:**

- (a) whether the Government proposes to take any fresh measures to bring improvement in the working of wakf boards; and
- (b) if so, the details thereof and the time by which a final decision is likely to be taken in this regard?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) FOR MINISTRY OF MINORITY AFFAIRS (SALMAN KHURSHID)

(a) & (b): Proposal for comprehensive amendment of Wakf Act, 1995 and providing central assistance for computerization of data management as well as strengthening of infrastructure of the State Wakf Boards is under consideration of the Government.